Grunters and Drumers, make characteristic sounds by rubbing one part of the body with another, vibration of air-bladder etc. These fishes occur not only in Kerala but also in other areas with a rocky sea-bed.

(b) There is no proposal for exporting these varieties of fish.

(c) No such offers have been received in the Ministry of Food and Agriculture.

(d) Even if some demand can be developed for such fish it is not expected this would result in foreign exchange earnings on a_{NY} significant scale.

PARTIAL DECONTROL OF SUGAR

4707. SHRI NANJA GOWDER: Will the Minister of FOOD AND AGRI-CULTURE be pleased to state:

(a) whether it is a fact that the Gujarat Government have urged the Central Government to re-consider the present partial decontrol of sugar; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICUL-TURE, COMMUNITY DEVELOP-MENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) The Gujarat Government had requested for reconsideration of the policy of partial decontrol of sugar on 15-12-1967, i.e. within a few weeks of its introduction when the prices of sugar in the open market were very high.

(b) The State Government was informed that the prices of sugar in the open market had declined and the situation should be watched before considering modifications in the scheme. Since then the open market prices have declined by about Rs 150 per quintal and the objects for which the scheme was introduced, viz. to arrest the decline in area under sugarcane and to maximise sugar production are also likely to be achieved. COOPERATIVE SUGAR FACTORY IN MYSORE

4708. SHRI S. M. KRISHNA : SHRI K. LAKKAPPA :

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the number of applications received by Government to start sugar factory on co-operative basis in Mysore State since 1967;

(b) how many of them have been sanctioned; and

(c) the reasons for delay in sanctioning the same?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICUL-TURE, COMMUNITY DEVELOP-MENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) No application for the grant of a licence for the establishment of a co-operative sugar factory in Mysore State has been received since 1967_

(b) and (c). Do not arise.

EMPLOYEES' PROVIDENT FUND SCHEME

4709. SHRI N. SREEKANTAN NAIR : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the total number of accounts of the workers brought within the scheme maintained in the various Regional offices of the Employees' Provident Fund Scheme, during 1965-66, 1966-67 and 1967-68;

(b) the total number of employees employed in the various Regional offices of the Employees' Provident Fund Organisation during the last three years; and

(c) whether there has been a proportionate increase in the number of employees in the Regional offices visa-vis the number of workers brought under the scheme?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI): (a) The total number of accounts